



Raghavendra Sreyas TVS <raghavendrasreyas.office@gmail.com>

O.A. No. 693 of 2023

1 message

Chamber of TVS Raghavendra Sreyas, AoR, Supreme Court of India

7 January 2026 at

<raghavendrasreyas.office@gmail.com>

09:31

To: mscb.cpcb@nic.in

Cc: Raghavendra Sreyas TVS <sreyas.tvsr@gmail.com>

Sir,

Please find attached herewith affidavit on behalf of Andhra Pradesh Pollution Control Board in the above captioned matter.

Kindly treat this email as advance service of the same. Kindly acknowledge the receipt of the same.

Regards,
Siddharth Vasudev,
Advocate

--

TVS Raghavendra Sreyas
Advocate on Record
Supreme Court of India

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House No. 24, First Floor,
Ashoka Enclave Extension III,
Sector 35, Faridabad-121003
Haryana

Tel(Off): 0129-4172324
Mob: 9810753194

Vishnu Kumar Pathak (Regd Clerk): 9821136653
(All physical correspondence may be sent to above address).

 **APPCB Affidavit in OA No. 693 of 2023 (PB).pdf**
17195K



ANDHRA PRADESH POLLUTION CONTROL BOARD
Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada- 520 007



Lr. No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2026

Dt. 5.01.2026

To
The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi - 110 001.
Email: judicial-ngt@gov.in

Sir,

Sub:- APPCB – Legal –Suo motu case in O.A. No.693 of 2023(PB) in the Hon'ble NGT, New Delhi based on News Item appeared in the Deccan Hearld 24.10.2023 entitled "Pollution Control Boards are weak link" – Affidavit of Andhra Pradesh Pollution Control Board- Submitted - Reg.

Ref:-

1. Hon'ble NGT, Principal Bench, New Delhi Orders dt.23.11.2023 in O.A. No. 693 of 2023 (PB)
2. Hon'ble NGT, Principal Bench, New Delhi Orders dt. 02.02.2024 in O.A. No. 693 of 2023 (PB)
3. APPCB Lr. No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2024 -, dt. 23.02.2024.
4. Hon'ble NGT, Principal Bench, New Delhi Orders dt.12.04.2024 in O.A. No. 693 of 2023 (PB)
5. APPCB Lr. No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2024 -112 dt. 24.05.2024 to CPCB.
6. APPCB Lr. No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2024 - 167 dt. 25.06.2024 to CPCB.
7. Hon'ble NGT, Principal Bench, New Delhi Orders dt.11.09.2024 in O.A. No. 693 of 2023 (PB).
8. CPCB Lr F.No. CM—13011/174/2023- LAW-HO, Dt. 23.09.2024
9. Hon'ble NGT, Principal Bench, New Delhi Orders dt.14.10.2025 in O.A. No. 693 of 2023 (PB).
10. CPCB Lr F.No. PCP/NGT/693 OF 2023/2023-24/ Dt. 28.10.2025.

With references to the above, it is to submit that the Original Application (OA) No. 693 of 2023(PB) has been registered in suo motu exercise of power by the Hon'ble National Green Tribunal (NGT), Principal

Bench (PB), New Delhi on the basis of the News Item titled "Pollution control boards are the weak link" appearing in the Deccan Herald dt. 24.10.2023.

The Hon'ble NGT in its latest order dt. 14.10.2025 directed to file the status report in terms of the earlier direction and furnish an advance copy thereof to the Counsel for the CPCB, if not already submitted, who will compile the information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing. The CPCB in the ref. 10th cited also requested the SPCBs / PCCs to send progress report/ updated the status in Google sheets provided by the CPCB.

In compliance with the above order, please find herewith attached the affidavit of the Andhra Pradesh Pollution Control Board for kind information and consideration.

Encl: As above.

Yours faithfully,


Member Secretary

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007

1. Copy submitted to the Member Secretary CPCB, Parvesh Bhavan, East Arjun Nagar, New Delhi - 110032 for favour of information. (email: pcp.cpcb@gov.in).
2. Copy submitted to the Spl. Chief Secretary to Govt., Govt of A.P. A.P. Secretariat, EFS&T Department, Velagapudi, Amaravati.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

IN

O.A. NO. 693 OF 2023

IN THE MATTER OF:

O.A. No. 693/2023 (PB) News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

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Dated: .01.2026

Filed By:



**TVS RAGHAVENDRA SREYAS, SIDDHARTH VASUDEV
and BRAHMA PRAKASH SONI
OFFICE: 24, ASHOKA ENCLAVE EXTENSION III
SECTOR 35, FARIDABAD 121003**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN

O.A. NO. 693 OF 2023

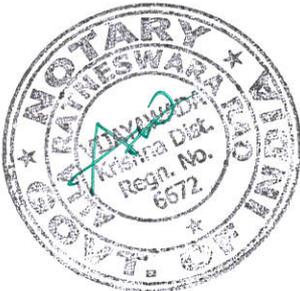
IN THE MATTER OF:

O.A. No. 693/2023 (PB) News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

AFFIDAVIT FILED BY THE MEMBER SECRETARY, ANDHRA PRADESH
POLLUTION CONTROL BOARD AS PER THE HON'BLE NGT, NEW
DELHI ORDER DT. 14.10.2025 IN O.A. NO. 693 OF 2023(PB)

I, S. Sri Sarvanan, Son of Shri A. Shanmugam, aged about 52 years, presently working at Vijayawada, do hereby solemnly affirm and state as follows:

1. I am holding the office of the Member Secretary of Andhra Pradesh Pollution Control Board. The present affidavit is filed in pursuance to the order dated 14.10.2025 of this Hon'ble Tribunal and the contents of the present affidavit are based on the records as maintained by the Pollution Control board.
2. The Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi registered an Original Application (OA) No.693 of 2023 (PB) in Suo-Motu on the basis of the News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.




MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

3. The Hon'ble Tribunal heard the matter on 12.04.2024 and directed the Member secretaries of State Pollution Control Boards (SPCBs) to file an affidavit before the Member Secretary, Central Pollution Control Board (CPCB) within a period of six weeks from 12.04.2024. Accordingly, the Member Secretary, Andhra Pradesh Pollution Control Board (APPCB) filed an affidavit before the Member Secretary, CPCB on 24.05.2024. Later, a meeting was conducted by the CPCB on 14.06.2024 with the Member Secretaries and officials of SPCBs under the Chairmanship of Member Secretary, CPCB. The APPCB Officials attended meeting. The CPCB requested SPCBs to resubmit affidavit for consolidating the information for the preparation of counter affidavit. Accordingly, APPCB resubmitted required information to CPCB on 25.06.2024 for preparation of affidavit. The APPCB further submitted additional information to the CPCB, New Delhi on 24.07.2024.
4. The Hon'ble NGT, New Delhi heard the matter on 29.07.2024 and posted the matter to next hearing on 11.09.2024. The CPCB tabulated the information based on the affidavits submitted by SPCBs/PCCs. The Hon'ble NGT, New Delhi heard the matter on 11.09.2024 and ordered to file progress report indicating the compliance of order to be filed by all the States/UTs by way of an affidavit by providing an advance copy to the Counsel for the CPCB at least one week before the next date of hearing. Accordingly, the APPCB filed an affidavit dt.03.01.2025 in the compliance to the Hon'ble NGT order dt.11.09.2024.
5. The Hon'ble NGT, New Delhi heard the matter on 14.10.2025 and issued the following directions:

1. *Letter has been circulated by the Counsel for the Central Pollution Control Board (CPCB) seeking adjournment on the ground of personal difficulty.*




MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

2. In this Original Application, the Tribunal is considering the issue of infrastructure, resources and capacity of the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) so that they can effectively perform the functions assigned to them.
3. This matter has been taken up in the background of the factual position showing inadequate sanctioned strength of personnels in the PCBs, high number of vacancies specially in technical positions, absence of proper training and lack of monitoring including absence of equipments and effective lab with them.
4. Some of the PCBs of the States /PCCs of the Union Territories have filed their replies. It has been pointed out that in respect of States of Haryana, Punjab, Uttar Pradesh and Rajasthan, the timeline to fill up the vacancies has been extended by the Hon'ble Supreme Court by order dated 17.09.2025 passed in suo-motu contempt petition (Civil No. 01/2025). It has further been pointed out that in terms of the extended timelines, these States have further time to fill up the promotional and direct recruitment posts. So far as the State of West Bengal is concerned, Learned Counsel appearing for the State submits that she could not file the status report on account of on-going Puja festivals. Chief Secretary, Sikkim is appearing virtually has appraised that all the posts have been filled up. So far as State of Puducherry, it has been pointed out that out of three posts, two were earlier filled up with promotion and now they have been again fallen vacant and a fresh process has been initiated.
5. All the PCBs of the States/PCCs of UTs are directed to file the status report in terms of the earlier direction and furnish an advance copy thereof to the Counsel for the CPCB, if not already submitted, who will compile the information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing.
6. List on 08.01.2026.

Copy of the Hon'ble NGT, New Delhi order dt14.10.2025 is enclosed for kind perusal (Annexure-I).

6. The CPCB in the letter dt.28.10.2025 requested the SPCBs to provide the status of vacancy filling, analytical parameters, laboratory infrastructure and equipment and laboratory recognition in the respective Google Sheet and also the same may also be filed(in .pdf format) as per the Annexures to enable CPCB in compiling the information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing, i.e. 08.01.2026.
7. In compliance with the above, the following status on progress pertaining to APCB is submitted.

A. Filling up of Vacancies:

1. Recruitment Phase-I: (Completed)




 MEMBER SECRETARY
 A.P. Pollution Control Board
 VIJAYAWADA-520 007.

- **Assistant Environmental Engineers (AEE):** The Andhra Pradesh Public Service Commission (APPSC) issued Notification No. 15/2023 (dt. 26/12/2023) for 21 AEE posts. Following the selection process, 20 candidates reported for duty in November 2025.
- **Analyst Gr.II (Scientific Staff):** The APPSC issued Notification No. 02/2024 (dt. 09/02/2024) for 18 Analyst Gr.II posts. All 18 vacancies have been filled and the candidates joined duty in November 2025.

2. Recruitment Phase-II: (In Progress)

- **Assistant Environmental Engineers (AEE Vacancies):**

For the remaining 40 AEE vacancies, the Government has instructed the evolution of a mechanism to fill these posts from qualified surplus staff available in the Grama Sachivalayams and Ward Sachivalayams (GSWS) Department. The Board has formally addressed the Director, GSWS Dept., vide letter dt.29.10.2025 to provide details of qualified personnel. This matter is being actively pursued and is expected to be completed by June 2026. A copy of the correspondence with the GSWS Dept. is attached as Annexure-II.

- **Scientific Staff (Analyst Gr.II):**

For the remaining 18 scientific staff vacancies, the Government accorded approval for recruitment via APPSC through G.O.Ms.No.56, Finance (HR.I. Plg. & Policy) Dept., dt. 01.10.2025. The recruitment process is currently under progress and is scheduled for completion by June 2026. A copy of G.O.Ms.No.56 is attached as Annexure-III.




MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

Further, the Board on 07.11.2025 had addressed letter to APPSC requesting to take necessary action for issuance of notification for the direct recruitment of eighteen (18) Analyst Grade-II posts at the earliest. A copy of APPCB letter dt.07.11.2025 is attached as Annexure-IV. The information on status of filling of vacant posts is attached as Annexure-V.

B. Adequate infrastructure of Laboratories/ Adequate number of Laboratories:

The APPCB operates four Zonal Laboratories located at Vijayawada, Visakhapatnam, Kurnool and Tirupati, along with one Regional Laboratory at Kakinada. These facilities are operational to enable the Board to perform its statutory functions, including the analysis of water and air samples under the Water (Prevention and Control of Pollution) Act, 1974, and the Air (Prevention and Control of Pollution) Act, 1981.

As required by the aforementioned Pollution Control Acts, Rules, and Notifications issued by the Ministry of Environment, Forest and Climate Change (MoEF&CC), the Board Laboratories must be notified by the State Government under Schedule I of the Environment (Protection) Act, 1986 [E(P) Act].

The progress pertaining to these laboratories is as follows:

The APPCB Zonal Laboratories at Vijayawada, Visakhapatnam, Kurnool and Tirupati and the Regional Laboratory at Kakinada, have been officially notified by the State Government under Schedule I of the E(P) Act vide G.O.Ms. No. 47, dated 08.07.2025.




MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

S.No.	Description	Progress report
B	Details of Laboratories with w.r.t. Water (Prevention & Control of Pollution) Act, 1974	
(c)	Have all laboratories (5 nos.) has been notified in the Official Gazette.	All the 5 laboratories of APPCB are notified in the Official Gazette of Government of A.P., vide G.O.MS. No. 47, dated 08.07.2025, EFS&T Dept.
C	Details of Laboratories with w.r.t. Air (Prevention & Control of Pollution) Act, 1981	
(b)	Have all laboratories (5 nos.) has been notified in the Official Gazette.	All the 5 laboratories of APPCB are notified in the Official Gazette of Government of A.P., vide G.O.MS. No. 47, dated 08.07.2025, EFS&T Dept.

Copy of the Official Gazette of Government of A.P., vide G.O.MS. No. 47, dated 08.07.2025, EFS&T Dept regarding the notification of laboratories is attached as Annexure-VI.

The information pertaining to the details laboratory analytical facilities, laboratory Infrastructure (Instruments and Equipment) and details of laboratories established under the WATER (P & CP) act, 1974 & details of laboratories established under the AIR (P & CP) ACT, 1981 is submitted to the CPCB through Google sheets and hard copy is attached as Annexure- VII.

The Affidavit is submitted for kind consideration.

The APPCB will abide by all directions, as the Hon'ble Tribunal may deem fit and appropriate.


DEPONENT

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.



7

VERIFICATION:

I, the deponent above named, do verify that the contents of the above affidavit are true, no part of it is false and nothing material has been concealed there from.

Verified at New Delhi on this 05th day of January, 2026.


DEPONENT

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.




05/01/2026
Alla Ratneswara Rao
B.Com., I.L.L.B.
ADVOCATE - NOTARY
Appointed by Central Govt.
VIJAYAWADA, Krishna Dt.,

Item No. 27

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023
(I.A. No. 512/2024)

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

Date of hearing: 14.10.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Ms. Srishti Govil, Adv. for MoEF & CC (Through VC)
Ms. Kshitij Singh, proxy counsel for Mr. Amit Singh Chauhan, Adv. for CPCB
Mr. Bhanwar Pal Singh Jadon, Ms. Gargi Chaturvedi, Ms. Anjali Sharma, Mr. Shivansh Sharma & Ms. Disha Tiwari, Advs. for the State of UP
Mr. Vikas Saini, Adv. for the State of Punjab
Ms. Madhumita Bhattacharjee, Adv. for the State of West Bengal (Through VC)
Mr. Rahul Khurana, Adv. for the State of Haryana & HSPCB
Mr. Shubham Bhalla, Adv. for R - 30 & 36 (Through VC)
Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for Govt. of NCT of Delhi
Mr. Kaushal Gautam, AAG for the State of Uttarakhand (Through VC)
Mr. Gigi. C. George, Adv. for Andaman & Nicobar Islands & Lakshwdeep Islands
Mr. Jogy Scaria, Adv. for KSPCB (Through VC)
Mr. Nishe Rajen Shonker, Adv. for the State of Kerala (Through VC)
Mr. A.V. Nair, Adv. for Gujarat PCB (Through VC)
Mr. Vaibhav Srivastava, Adv. for State of HP (Through VC)
Mr. Dhananjay Bajjal & Mr. Tilak Singh, Advs. for Telangana SPCB
Mr. Pukhrambam Ramesh Kumar, Adv. for the State of Manipur (Through VC)
Mr. Raj Kumar, Adv. for LPCC (Through VC)
Mr. Raghav Sharma, Adv. for MP PCB (Through VC)
Mr. Mukesh Verma & Ms. Vatsala Tripathi, Advs. for UKPCB & MPCB (Through VC)
Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB (Through VC)
Mr. Gautam Singh, Adv. for UT of J&K
Mr. Gautam Singh, Adv. for Andhra Pradesh
Mr. Arnab Roy, Adv. for Tripura SPCB (Through VC)
Mr. TVS Raghavendra Sreyas, Adv. for AP PCB (Through VC)
Mr. Avijit Mani Tripathi, Adv. for the State of Meghalaya (Through VC)

ORDER

1. Letter has been circulated by the Counsel for the Central Pollution Control Board (CPCB) seeking adjournment on the ground of personal difficulty.

2. In this Original Application, the Tribunal is considering the issue of infrastructure, resources and capacity of the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) so that they can effectively perform the functions assigned to them.

3. This matter has been taken up in the background of the factual position showing inadequate sanctioned strength of personnels in the PCBs, high number of vacancies specially in technical positions, absence of proper training and lack of monitoring including absence of equipments and effective lab with them.

4. Some of the PCBs of the States /PCCs of the Union Territories have filed their replies. It has been pointed out that in respect of States of Haryana, Punjab, Uttar Pradesh and Rajasthan, the timeline to fill up the vacancies has been extended by the Hon'ble Supreme Court by order dated 17.09.2025 passed in suo-motu contempt petition (*Civil No. 01/2025*). It has further been pointed out that in terms of the extended timelines, these States have further time to fill up the promotional and direct recruitment posts. So far as the State of West Bengal is concerned, Learned Counsel appearing for the State submits that she could not file the status report on account of on-going *Puja* festivals. Chief Secretary, Sikkim is appearing virtually has appraised that all the posts have been filled up. So far as State of Puducherry, it has been pointed out that out of three posts, two were earlier filled up with promotion and now they have been again fallen vacant and a fresh process has been initiated.

5. All the PCBs of the States/PCCs of UTs are directed to file the status report in terms of the earlier direction and furnish an advance copy thereof to the Counsel for the CPCB, if not already submitted, who will compile the

information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing.

6. List on 08.01.2026.

Prakash Shrivastava, CP

October 14, 2025
Original Application No. 693/2023
(I.A. No. 512/2024)
R

Dr. A. Senthil Vel, EM



ANDHRA PRADESH POLLUTION CONTROL BOARD
Paryavaran Bhavan
APIIC Colony Road, Autonagar,
Vijayawada - 520 007



Lr. No.1002780 /APPCB/HO/Estt./2025- Date: 29-10-2025

To

The Director, GSWS Department,
Plot No 11 & 12, Nirmaan Bhavan, APIIC Colony,
Jawahar Auto Nagar, Vijayawada - 520 007,
NTR District, Andhra Pradesh.

Sir,

Sub: APPCB - Estt.- Filling up of Assistant Environmental Engineers (AEEs)
in APPCB - Request for certain information - Reg

Ref: Govt Memo No.2316675/SEC.I/2024, dt:14.10.2025 of EFS&T (Sec.I)
Dept.,

This is to inform that AP Pollution Control Board (APPCB) is a statutory body constituted under Section 4 of the Water (Prevention & Control of Pollution) Act, 1974 (Act No.6 of 1974) and working under the EFS&T Department.

APPCB requested the Government for according permission for filling-up of Direct Recruitment (DR) quota vacant posts in this Board by direct recruitment in feeder category post for Assistant Environmental Engineers (AEE).

In this regard, the Government issued Govt Memo, vide reference cited that "for the 40 posts of AEEs, necessary mechanism for deployment of qualified surplus manpower in the GSWS department to be evolved".

The educational qualifications required for the recruitment of Assistant Environmental Engineers (AEEs) posts in APPCB is as follows:

Name of the Post	Educational Qualifications
Assistant Environmental Engineer in A.P. Pollution Control Board	Must possess basically a Bachelor's Degree in Civil/Mechanical/Chemical/Environmental Engineering of a recognized University in India established or incorporated by or under a Central Act, Provincial Act or a State Act or an Institution recognized by the University Grants Commission or qualified in section A and B of AMIE(India) Civil examination.

In view of the above, it is requested to communicate the list of eligible candidates who fulfill the above educational qualifications from your surplus manpower with required particulars of personnel including community category (for Rule of Reservation purpose), immediately for taking further necessary action in the matter.

Yours faithfully,
S SRISARAVANAN, I.F.S
MEMBER SECRETARY

Copy to Senior Administrative Manager (9494214212) with a direction to coordinate to obtain data.

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

PUBLIC SERVICES -Recruitment - Filling up of vacant posts in Andhra Pradesh Pollution Control Board (APPCB) through Direct Recruitment - Permission to the Andhra Pradesh Public Service Commission (APPSC) - Orders - Issued.

Finance (HR.I. Plg. & Policy) Department

G.O.MS.No. 56

Dated: 01-10-2025

Read the following:-

1. Orders of the Hon'ble National Green Tribunal (PB) in O.A.No.693/2023, dt:11.09.2024
2. e-file No.EFS01-ENV/4/2024-SEC-I, (Computer.No. 2316675)

* * *

ORDER :-

In the reference 2nd cited, the EFS & T Department has referred the proposal to accord permission for filling of (40) posts of Assistant Environmental Engineers, (18) posts of Analyst Grade-II, (19) posts of Junior Office Assistants in Andhra Pradesh Pollution Control Board earmarked for Direct Recruitment quota through Andhra Pradesh Public Service Commission, by stating that the work load in Andhra Pradesh Pollution Control Board has enormously increased due to enactment of several Environmental Acts and their implementation, adherence to EoDB time lines, monitoring of compliance, strengthening of regulatory mechanism including scientific and technical standards in zonal and state laboratories to accelerate pollution controlling measures in the age of ecology, implementation of Hon'ble NGT orders, public grievances, etc.

2. Accordingly, after careful examination of the matter, Government hereby accord permission to fill up of the (18) posts of Analyst Grade-II under direct recruitment quota through Andhra Pradesh Public Service Commission in Andhra Pradesh Pollution Control Board (APPCB) and meeting the expenditure from the internal resources of Andhra Pradesh Pollution Control Board.

3. The EFS & T Department and Andhra Pradesh Pollution Control Board shall take necessary action to furnish the details of the said vacant posts authorized in this order including the roster points and educational qualifications etc., to the Andhra Pradesh Public Service Commission, immediately.

(PTO)

4. A copy of this order is available at <https://ap.goir.gov.in>

(BY ORDER IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

PEEYUSH KUMAR
PRINCIPAL SECRETARY TO GOVERNMENT

To

The Secretary, Andhra Pradesh Public Service Commission, Vijayawada.

The Special Chief Secretary to Govt., EFS&T Dept., Amaravati.

The Member Secretary, Andhra Pradesh Pollution Control Board, Paryavaran Bhawan,
APIIC Colony, Autonagar, Vijayawada.

Copy to:

The Principal Secretary to Hon'ble Chief Minister.

The P.S./OSD to Hon'ble Minister for Finance & Planning.

The P.S to Chief Secretary to Government.

The P.S. to Principal Secretary, Finance Department.

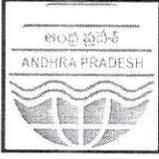
The P.S. to Joint Secretary (HR), Finance Department.

SF/SCs (1930020)

// FORWARDED:: BY ORDER //

SECTION OFFICER

14



ANDHRA PRADESH POLLUTION CONTROL BOARD

Paryavaran Bhavan
APIIC Colony Road, Autonagar,
Vijayawada - 520 007



Lr.No.45/APPCB/HO/Estt./2025-

Dt: 07-11-2025.

To,
The Secretary,
A.P.Public Service Commission,
New Government Offices Building, 2nd Floor,
Mahatma Gandhi Road, Opp: Indira Gandhi Municipal Stadium,
Vijayawada- 520 010.

Sir,

Sub: APPCB - Estt.- Filling up of the posts of Analyst Gr.II under Direct Recruitment Quota through APPSC - Permission accorded by Government - Requested for necessary action - Reg.

Ref: 1.G.O.Ms.No.56, Finance (HR.I-Plg & Policy) Dept., dt: 01.10.2025.

This is to inform that AP Pollution Control Board (APPCB) is a statutory body constituted under Section 4 of the Water (Prevention & Control of Pollution) Act, 1974 (Act No.6 of 1974).

The Government vide 1 st reference cited, accorded permission to fill up eighteen (18) posts of Analyst Gr.II in A.P. Pollution Control Board under direct recruitment quota through A.P.Public Service Commission (G.O., copy enclosed).

Andhra Pradesh Pollution Control Board is governed by G.O.Ms. No. 3, MA, MA&UD Dept., dated:01.01.1979 and Rule 6 of A.P. Public Health & Municipal Engineering Service Rules. As per the G.O., the educational qualifications specified for the post of Analyst Grade-II are as follows:

Analyst Grade-II in A.P. Pollution Control Board	Must have a Bachelor's Degree in Chemistry, Bio-Chemistry, Biology or Environmental Sciences of a recognized University in India.
No. of Posts:	18 (Eighteen)
Rule of Reservation:	Roster point starting from 22-SC. (as per G.O.Ms.No.77, General Administration (Services-D) Dept., dt: 02.08.2023)
Scale of pay:	Rs.48440-137220 (as per PRC, 2022 of Govt. of AP)

In view of the above, the APPSC is requested to take necessary action for issuance of notification for recruitment of eighteen(18) Analyst Grade-II posts in AP Pollution Control Board at the earliest.

Yours faithfully,
S SRISARAVANAN, I.F.S
MEMBER SECRETARY

Information on filled posts and current vacancies as submitted through Google sheet is as follows:

STATUS OF FILLING OF VACANT POSTS							
Category of post	Status of Sanctioned posts in Number			Details of current vacancies in number	Action Taken (Approval of the Govt. , Engagement agency, Advertisement, Exam date etc.)	The time line by which the vacancy will be filled (in months)	
	Sanctioned	Filled posts as on 30.11.2025	Current Vacancy as on 30.11.2025				
a) Scientific	71	34	37	a) Direct	20	18 vacancies of the post of Analyst Gr.II are filled in through APPSC and the candidates joined duty. Government accorded permission for filling up of another 18 vacancies of the post of Analyst Gr.II through APPSC. The recruitment process is started. The remaining 2 vacancies of Field man are taken care of through outsourcing arrangement.	
				b) Promotion	17	--	The promotion posts are filled up as and when eligible candidates available with minimum qualifying service.
				c) Deputation	--	--	--
b) Engineering	111	60	51	a) Direct	44	Out of 21 selected candidates notified by APPSC, 20 AEE candidates reported to duty. Government instructed to evolve mechanism for filling up 40 vacancies of the post of AEE from the qualified surplus staff available in GSWS Dept. The Board addressed the Director, GSWS Dept., to provide details of qualified surplus staff.	
				b)Promotion	7	--	The promotion posts are filled up as and when eligible candidates available with minimum qualifying service
				c) Deputation	--	--	--
c)Administration	111	20	91	a) Direct	67	Out of 27 clerical posts, Government suggested to fill up 18 Junior Office Assistant posts through Outsourcing agency. The process will be completed by June 2026. Remaining 40 Posts are Class-IV category, viz., Office Subordinates, Drivers, etc.	
				b) Promotion	24	--	The promotion posts are filled up as and when eligible candidates available
				c)Deputation	--	--	2 posts deputed from other Govt., Departments.
Total	293	114	179				

The copy of the same is attached as Annexure V

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

BOARDS - Andhra Pradesh Pollution Control Board - Notification of APPCB Laboratories - Water & Air Laboratories and Notification for sampling & analysis charges of environment samples - Notification - Orders - Issued.

ENVIRONMENT, FORESTS, SCIENCE & TECHNOLOGY (SEC.I) DEPARTMENT

G.O.MS.No. 47

Dated: 08-07-2025

Read:-

From the Member Secretary, Andhra Pradesh Pollution Control Board, Vijayawada Lr.No. 55/APPCB/HO/Estt./BM/2024-754, dated 05.02.2025.

ORDER :

In the letter read above, the Member Secretary, Andhra Pradesh Pollution Control Board has stated that Andhra Pradesh Pollution Control Board furnished report to the Central Pollution Control Board (CPCB), New Delhi with reference to issues raised by the Hon'ble National Green Tribunal, New Delhi in Suo-Moto Case O.A.No. 693 of 2023 (PB). The Andhra Pradesh Pollution Control Board has submitted an undertaking to Central Pollution Control Board dated 25.06.2024, for notifying the laboratories under section 17(2), read with section 52-2(b) of Water (Prevention and Control of Pollution) Act, 1974 (Act 6 of 1974) and under section 17(2), read with 28-2(b) of Air (Prevention and Control of Pollution) Act, 1981 (Act 14 of 1981) and Environment Protection Act, 1986 and a period of 12 months for obtaining recognition under Environment Protection Act (EPA). Further, Andhra Pradesh Pollution Control Board has four (4) Zonal Laboratories at Visakhapatnam, Vijayawada, Kurnool and Tirupati and one (1) Regional Laboratory at Kakinada for carrying out analysis of parameters mentioned in Schedule - I of Environment Protection Rules, 1986 and specified while granting Consent to Operations.

2. The Member Secretary, Andhra Pradesh Pollution Control Board has requested to consider for Notification of Andhra Pradesh Pollution Control Board Laboratories in the official Gazette of Andhra Pradesh under Schedule-I along with the fee structure prescribed under Schedule-II towards sampling and analysis charges for environmental samples to be followed by State Pollution Control Boards based on the Central Pollution Control Board notification issued by Ministry of Environment Forest & Climate Change, Government of India, which is subject to revision from time to time.

3. Government after careful examination, have decided to accept the proposal of the Andhra Pradesh Pollution Control Board for issue of Notification of Andhra Pradesh Pollution Control Board Laboratories in the official Gazette of Andhra Pradesh under **Schedule-I** along with the fee structure prescribed under **Schedule-II** towards sampling and analysis charges for environmental samples to be followed by State Pollution Control Boards based on the Central Pollution Control Board notification issued by Ministry of Environment Forest & Climate Change, Government of India, which is subject to revision from time to time.

(P.T.O)

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4. Accordingly, the following Notification will be published in the extraordinary issue of the Andhra Pradesh Gazette, dated 08.07.2025.

NOTIFICATION

i. In exercise of the powers conferred under section 17(2), read with section 52-2(b) of Water (Prevention and Control of Pollution) Act, 1974 (Act 6 of 1974) and under section 17(2), read with 28-2(b) of Air (Prevention and Control of Pollution) Act, 1981 (Act 14 of 1981), Andhra Pradesh Pollution Control Board has established the Board's Laboratories at the places mentioned in Schedule-I, which is annexed this notification.

ii. The fee payable to Andhra Pradesh Pollution Control Board Laboratories in respect of each report of analysis of various analytical parameters and sampling charges for the water, wastewater, soil, hazardous waste, air / fugitive emissions, source emission, ambient air quality monitoring, noise monitoring and auto exhaust monitoring shall be as per Schedule-II: Schedule of sampling and analysis charges for Environmental Samples, which is annexed to this notification.

iii. The fee prescribed under Schedule-II will be subject to revision.

iv. The GST will be charged extra as applicable.

v. This notification shall come into force with immediate effect.

5. The Member Secretary, Andhra Pradesh Pollution Control Board, Vijayawada shall take further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**G. ANANTHA RAMU
SPECIAL CHIEF SECRETARY TO GOVERNMENT**

To

The Commissioner of Printing, Stationery & Stores Purchase, A.P., Vijayawada
(with a request to publish the Notification in the AP Gazette and furnish 50 copies).

The Member Secretary, Paryavaran Bhavan, A.P. Pollution Control Board,
Vijayawada.

Copy to:

All Departments of Secretariat.

All Heads of Departments, Government of Andhra Pradesh.

All the Collectors & District Magistrates.

The Secretary to Government of India, Ministry of Environment, Forests & Climate Change, New Delhi.

The Member Secretary, Central Pollution Control Board, Parivesh Bhavan, East Arjun Nagar, New Delhi-110 032.

The OSD to Secretary to Chief Minister.

The OSD to Dy. Chief Minister, PR&RD, RWS, EFS&T.

The P.S. to Chief Secretary to Government.

The P.S. to Spl. Chief Secretary to Government, EFS&T Department.

The P.S. to Spl. Secretary to Government, EFS&T Department.

SF/SC (Computer No: 2745869).

//FORWARDED::BY ORDER//

M.V. Rama Rao
SECTION OFFICER

SCHEDULE-I
SCHEDULE OF BOARD'S LABORATORIES

S.No.	Place	Address
1.	Visakhapatnam	Zonal Laboratory-Visakhapatnam A.P.PollutionControlBoard, MadhavadharaVUDALayout, BesideRTOOffice, Visakhapatnam - 530 018.
2.	Vijayawada	Zonal Laboratory-Vijayawada A.P. Pollution Control Board, PlotNo.41,GurunanakRoad, SriKanakadurgaOfficer'sColony, Vijayawada - 520 008.
3.	Kurnool	Zonal Laboratory-Kurnool A.P.PollutionControlBoard, ParyavaranBhavan,RoadNo.1,V.R.Colony, Kurnool - 518 003.
4.	Tirupati	Zonal Laboratory-Tirupati A.P.PollutionControlBoard, ParyavaranBhavan,3rdFloor,N.T.Road, Tirupati - 517502.
5.	Kakinada	Regional Laboratory-Kakinada A.P. Pollution Control Board, PlotNo.2IDA,Ramanayyapeta, Kakinada - 533005.

G.ANANTHA RAMU
SPECIAL CHIEF SECRETARY TO GOVERNMENT

SCHEDULE-II

SCHEDULE OF SAMPLING AND ANALYSIS
CHARGES FOR ENVIRONMENTAL SAMPLES

(Applicable w.e.f. 23.02.2022)

Note: This schedule supersedes all schedules of sampling and analysis charges notified earlier as such earlier schedules stand cancelled & withdrawn.

A. SAMPLING CHARGES

(I) Sampling charges for Ambient Air/Fugitive emissions samples		
S.No.	Type of sampling	Charges in Rs.
1.	Air Sampling charges	
a.	Sampling (up to each 8 hrs) for suspended particulate matter and gaseous pollutants	3500.00
b.	Sampling (24hrs) for suspended particulate matter and gaseous pollutants	10500.00
c.	Sampling of Volatile Organic Compounds (VOCs) / Benzene Toluene Xylene (BTX)	4800.00
d.	Sampling (24hrs) of Poly Aromatic Hydrocarbons (PAHs)	8600.00
e.	Sampling (24 hrs using PUF/HVS) of Ambient Air for Dioxin-Furan (17 congeners of PCDDs-PCDFs)	20500.00
Note: i. Transportation charges will be separate as per actual basis. ii. Sample analysis charges of respective parameters are separate as per list.		
(II) Source Emission Monitoring/Sampling charges		
S.No.	Type of sampling	Charges in Rs.
1.	Source Emission Sampling	
a.	Sampling/measurement of Velocity, Flow rate, temperature and molecular weight of Flue Gas (each specific location/each sample in duplicate for the mentioned parameter)	13000.00
b.	Sampling of SO ₂ /NO ₂	4800.00
c.	Sampling of Volatile Organic Compounds (VOCs) / Benzene Toluene Xylene (BTX)	7200.00
d.	Sampling of Poly Aromatic Hydrocarbons (PAHs)	12000.00
e.	Sampling of emission from stationary source for Dioxin-Furan (17 congeners of PCDDs-PCDFs) using Manual Sampling Kit	25000.00
f.	Sampling of emission from stationary sources for halides and hydrogen fluoride (HCL & HF) using manual sampling kit (Duplicate sample)	10000.00
g.	Sampling of emission from stationery sources for TOC using instrumental method	5000.00
Note: i. Transportation charges will be separate as per actual basis. ii. Sample analysis charges of respective parameters are separate as per list.		
(III) Noise monitoring charges		
S.No.	Type of monitoring	Charges in Rs.
1.	Noise monitoring	
a.	First Monitoring	7000.00
b.	Each Subsequent Monitoring within same premises	3500.00
c.	For 8 hours Continuous Monitoring or more	18000.00
Note: i. Transportation charges will be separate as per actual basis. ii. Sample analysis charges of respective parameters are separate as per list.		
(IV) Sampling charges for water & wastewater samples		
S.No.	Type of sampling	Charges in Rs.
1.	Grab Sampling:	
a.	Grab sampling/sample/place	1050.00
b.	For every additional Grab sampling/same place	500.00
2.	Composite Sampling:	
a.	Composite sampling/source/place up to 8hrs.	2000.00
	-do-up to 16 hrs.	4000.00
	-do-up to 24 hrs.	5300.00
b.	For every additional composite sampling/same place but different source up to 8 hrs.	1050.00
	-do -up to 16hrs.	2200.00

	-do -up to 24hrs.	3000.00
3.	Flow Rate measurement/source	
	- once	850.00
	-every additional	300.00
Note:		
i. Transportation charges will be separate as per actual basis.		
ii. Sample analysis charges of respective parameters are separate as per list.		
(V)	Sampling charges for Soils samples	
S.No.	Type of sampling	Charges in Rs.
1.	Grabsampling	
a.	Grabsampling/sample/place	1150.00
b.	For additional Grabsampling/same place	600.00
Note:		
i. Transportation charges will be separate as per actual basis.		
ii. Sample analysis charges of respective parameters are separate as per list.		
(VI)	Sample collection charges for Hazardous Waste at the premises of Industry/Import site/Disposal site	
S.No.	Type of sampling	Charges in Rs.
1	Integrated sample collection charges	2000.00

B. ANALYSIS CHARGES

(I)	Analysis charges of Ambient Air/Fugitive Emission Samples	
S.No.	Parameters	Charges in Rs.
1	Ammonia	1450.00
2	Analysis using dragger (per tube)	950.00
3	Benzene Toluene Xylene (BTX)	2450.00
4	Carbon Monoxide	1450.00
5	Chlorine	1450.00
6	Fluoride (gaseous)	1450.00
7	Fluoride (particulate)	1450.00
8	Hydrogen Chloride	1450.00
9	Hydrogen Sulphide	1450.00
10	Lead & Other metals (per metal)	As mentioned in respective group at Clause V
11	NO ₂	1450.00
12	Ozone	2450.00
13	Poly Aromatic Hydrocarbons (PAHs)	As mentioned in respective group at Clause V
14	Suspended Particulate Matter (SPM)	1120.00
15	Particulate Matter (PM _{2.5})	1900.00
16	Respirable Suspended Particulate Matter (PM ₁₀)	1120.00
17	Sulphur Dioxide	1120.00
18	Volatile Organic Carbon	4750.00
19	Trace Metals on air filter paper using EDXRF Aluminium, Antimony, Arsenic, Barium, Bromine, Cadmium, Calcium, Cesium, Chlorine, Chromium, Cobalt, Copper, Gallium, Germanium, Gold, Iodine, Iron, Lanthanum, Lead, Magnesium, Manganese, Molybdenum, Nickel, Palladium, Phosphorous, Potassium, Rubidium, Rutherfordium, Selenium, Silicon, Silver, Sodium, Strontium, Sulphur, Tellurium, Tin, Titanium, Tungsten, Vanadium, Ytterbium, and Zinc.	6000.00 Per filter paper
20	Water Extractable Ions in Air Particulate Matter using Ion Chromatograph (IC)	
a.	Processing/Pretreatment Charge per Sample (Filter Paper)	560.00
b.	Cations (Na ⁺ , NH ₄ ⁺ , K ⁺ , Ca ⁺² & Mg ⁺²) and Anions (F ⁻ , Br ⁻ , Cl ⁻ , NO ₂ ⁻ , NO ₃ ⁻ , SO ₄ ⁻² & PO ₄ ⁻³)	3500.00 (for 12 ions)
21	Organic and Elemental Carbon (OC/EC) on quartz filter paper	4800.00
22	Sample processing and analysis for Dioxin-Furan (PCDDs-PCDFs 17 congeners) (Isotope Dilution method using GC-HRMS)	75000.00

(II) Analysis Charges for Source Emission Parameters		
S.No.	Parameters	Charges in Rs.
1	Acid Mist	1450.00
2	Ammonia	1450.00
3	Carbon Monoxide	1450.00
4	Chlorine	1450.00
5	Fluoride (Gaseous)	1450.00
6	Fluorides (Particulate)	1450.00
7	Hydrogen Chloride	1450.00
8	Hydrogen Sulphide	1450.00
9	Oxides of Nitrogen	1450.00
10	Oxygen	1200.00
11	Polycyclic Aromatic Hydrocarbons (Particulate)	As mentioned in respective group at Clause V
12	Suspended Particulate Matter	1450.00
13	Sulphur Dioxide	1450.00
14	Benzene Toluene Xylene (BTX)	3700.00
15	Volatile Organic Compounds (VOCs)	7250.00
16	Sample processing and analysis for Dioxin-Furan (17 congeners of PCDDs-PCDFs) (Isotope Dilution method using GC-HRMS)	75000.00
17	Processing and analysis of halides and hydrogen fluoride (HCL & HF) IC method	1575.00
18	Analysis of Carbon disulfide	1120.00
(III) Ambient Air Quality Monitoring using on-line monitoring instruments by Mobile Van		
S.No.	Parameters	Charges in Rs.
1	PM ₁₀ , PM _{2.5} , SO ₂ , NO _x , SPM, CO along with Meteorological data viz. temperature, Humidity, Wind speed, Wind direction	6200.00 per hour (minimum charges Rs. 15,000/-) + Rs. 50.00/km run of the van for 24 hours monitoring
(IV) Auto Exhaust Monitoring - Onetime checking of vehicular exhaust		
S.No.	Parameters	Charges in Rs.
1	Carbon Monoxide %	As per rate notified by Transport Department
2	Hydrocarbon, PPM	
3	Smoke Density, HSU	
(V) Analysis charges of Water & Wastewater samples		
S.No.	Parameters	Charges in Rs.
1.0	Physical Parameters	
1	Conductivity	150.00
2	Odor	150.00
3	Sludge Volume Index (S.V.I.)	500.00
4	Solids (dissolved)	250.00
5	Solids (fixed)	350.00
6	Solids (volatile)	350.00
7	Suspended Solids	250.00
8	Temperature	150.00
9	Total Solids	250.00
10	Turbidity	150.00
11	Velocity of Flow (Current Meter)	500.00
12	Velocity of Flow (other)	1200.00

2.0	ChemicalParameters	
2.1	Inorganic	
1	Acidity	250.00
2	Alkalinity	250.00
3	AmmonicalNitrogen	500.00
4	Bicarbonates	250.00
5	BiochemicalOxygenDemand(BOD)	1500.00
6	Bromide	250.00
7	Calcium(titrimetric)	250.00
8	CarbonDioxide	250.00
9	Carbonate	250.00
10	Chloride	250.00
11	ChlorineDemand	500.00
12	ChlorineResidual	250.00
13	ChemicalOxygenDemand(COD)	850.00
14	Cyanide	850.00
15	Detergent	500.00
16	DissolvedOxygen	250.00
17	Fluoride	500.00
18	H. Acid	850.00
19	Hardness(calcium)	250.00
20	Hardness(total)	250.00
21	Iodide	250.00
22	NitrateNitrogen	500.00
23	NitriteNitrogen	500.00
24	PercentSodium	1500.00
25	Permanganate Value	500.00
26	pH	150.00
27	Phosphate(ortho)	500.00
28	Phosphate(total)	850.00
29	Salinity	250.00
30	SodiumAbsorptionRatio(SAR)	1500.00
31	SettableSolids	250.00
32	Silica	500.00
33	Sulphate	350.00
34	Sulphide	500.00
35	TotalKjeldahlNitrogen(TKN)	850.00
36	UreaNitrogen	850.00
37	Cations (Na^+ , NH_4^+ , K^+ , Ca^{+2} & Mg^{+2}) and Anions (F^- , Br^- , Cl^- , NO_2^- , NO_3^- , SO_4^{2-} , & PO_4^{3-}) in surface & ground water sample using Ion Chromatograph	3500.00 (for 12 ions)
2.2	Metals	
	Processing/pre-treatment Charge per Sample	1450.00
1	Aluminium	530.00
2	Antimony	530.00
3	Arsenic	530.00
4	Barium	530.00
5	Beryllium	530.00
6	Boron	530.00
7	Cadmium	530.00
8	Chromium Hexavalent	500.00
9	Chromium Total	530.00
10	Cobalt	530.00
11	Copper	530.00
12	Iron	530.00
13	Lead	530.00
14	Magnesium	500.00

15	Manganese	530.00
16	Mercury(Processing& Analysis)	2200.00
17	Molybdenum	530.00
18	Nickel	530.00
19	Potassium	500.00
20	Tin	530.00
21	Selenium	530.00
22	Silver	650.00
23	Sodium	500.00
24	Strontium	530.00
25	Vanadium	530.00
26	Zinc	530.00
3.0 Organics		
3.1 OrganoChlorinePesticides(OCPs)		
	Processing/pre-treatmentChargeperSample	1800.00
1	Aldrin	700.00
2	Dicofol	700.00
3	Dieldrin	700.00
4	Endosulfan-I	700.00
5	Endosulfan-II	700.00
6	Endosulfansulfate	700.00
7	Heptachlor	700.00
8	Hexachlorobenzene(HCB)	700.00
9	Methoxychlor	700.00
10	o,p-DDT	700.00
11	p,p'-DDD	700.00
12	p,p'-DDE	700.00
13	p,p'-DDT	700.00
14	α -HCH	700.00
15	β -HCH	700.00
16	γ -HCH	700.00
17	δ -HCH	700.00
3.2 OrganoPhosphorousPesticides(OPPs)		
	Processing/pre-treatmentChargeperSample	1800.00
1	Chlorpyrifos	700.00
2	Dimethoate	700.00
3	Ethion	700.00
4	Malathion	700.00
5	Monocrotophos	700.00
6	Parathion-methyl	700.00
7	Phorate	700.00
8	Phosphamidon	700.00
9	Profenophos	700.00
10	Quinalphos	700.00
11	Anilophos	700.00
3.3 SyntheticPyrethroids(SPs)		
	Processing/pre-treatmentChargeperSample	1800.00
1	Deltamethrin	700.00
2	Fenpropethrin	700.00
3	Fenvalerate	700.00
4	α -Cypermethrin	700.00
5	β -Cyfluthrin	700.00
6	λ -Cyhalothrin	700.00

3.4	Herbicides	
	Processing/pre-treatment Charge per Sample	1800.00
1	Alachlor	700.00
2	Butachlor	700.00
3	Fluchloralin	700.00
4	Pendimethalin	700.00
5	2,4-D	700.00
6	Atrazine	700.00
3.5	Polycyclic Aromatic Hydrocarbons (PAHs)	
	Processing/pre-treatment Charge per Sample	1800.00
1	Acenaphthene	700.00
2	Acenaphthylene	700.00
3	Anthracene	700.00
4	Benz(a)anthracene	700.00
5	Benzo(a)pyrene	700.00
6	Benzo(b)fluoranthene	700.00
7	Benzo(e)pyrene	700.00
8	Benzo(g,h,i)perylene	700.00
9	Benzo(k)fluoranthene	700.00
10	Chrysene	700.00
11	Dibenzo(a,h)anthracene	700.00
12	Fluoranthene	700.00
13	Fluorene	700.00
14	Indeno(1,2,3-cd)pyrene	700.00
15	Naphthalene	700.00
16	Perylene	700.00
17	Phenanthrene	700.00
18	Pyrene	700.00
3.6	Polychlorinated Biphenyls (PCBs) as Aroclor Mixtures	
	Processing/pre-treatment Charge per Sample	1800.00
1	Aroclor 1221	700.00
2	Aroclor 1016	700.00
3	Aroclor 1232	700.00
4	Aroclor 1242	700.00
5	Aroclor 1248	700.00
6	Aroclor 1254	700.00
7	Aroclor 1260	700.00
3.7	Polychlorinated Biphenyls (PCBs) as Enviro-Indicator	
	Processing/pre-treatment Charge per Sample	1800.00
1	2,4,4'-trichlorobiphenyl (PCB-28)	700.00
2	2,2',5,5'-tetrachlorobiphenyl (PCB-52)	700.00
3	2,2',4,5,5'-pentachlorobiphenyl (PCB-101)	700.00
4	2,3',4,4',5-pentachlorobiphenyl (PCB-118)	700.00
5	2,2',3,4,4',5'-hexachlorobiphenyl (PCB-138)	700.00
6	2,2',4,4',5,5'-hexachlorobiphenyl (PCB-153)	700.00
7	2,2',3,4,4',5,5'-heptachlorobiphenyl (PCB-180)	700.00
3.8	TriHaloMethane (THM)	
	Processing/pre-treatment Charge per Sample	1400.00
1	Bromodichloromethane	700.00
2	Bromoform	700.00
3	Chloroform	700.00
4	Dibromochloromethane	700.00

3.9	PhenolicCompounds	
	Processing/pre-treatmentChargeperSample	1800.00
1	Phenol	700.00
2	4-nitrophenol	700.00
3	2,4-dinitrophenol	700.00
4	2-nitrophenol	700.00
5	2-chlorophenol	700.00
6	2,4-dimethylphenol	700.00
7	2-methyl,4,6-dinitrophenol	700.00
8	4-chloro,3-methylphenol	700.00
9	2,4-dichlorophenol	700.00
10	2,4,6-trichlorophenol	700.00
11	Pentachlorophenol	700.00
3.10	CarbamatePesticides	
	Processing/pre-treatmentChargeperSample	1800.00
1	Carbaryl	700.00
2	Carbofuran	700.00
3	Aldicarb	700.00
4	AldicarbSulphone	700.00
5	Propoxur	700.00
6	Oxamyl	700.00
3.11	Chlorobenzenes	
	Processing/pre-treatmentChargeperSample	1800.00
1	1,4-Dichlorobenzene	700.00
2	1,3-Dichlorobenzene	700.00
3	1,2,3-Trichlorobenzene	700.00
4	1,2,4-Trichlorobenzene	700.00
5	1,2,3,5-Tetrachlorobenzene	700.00
6	Pentachlorobenzene	700.00
7	Hexachlorobenzene	700.00
3.12	OtherOrganicParameters	
1	AdsorbableOrganicHalogen(AOX)	3500.00
2	Tannin/Lignin	620.00
3	Oil& Grease	500.00
4	TotalPhenol(bydistillation)	500.00
5	TotalOrganicCarbon(TOC)	1000.00
4.0	BiologicalTest	
1	BacteriologicalSampleCollection	500.00
2	BenthosOrganismIdentification&Count(eachsample)	1250.00
3	BenthosOrganismSamplecollection	2200.00
4	ChlorophyllEstimation	1250.00
5	<i>E. coli</i> (MFTtechnique)	1300.00
6	<i>E. coli</i> (MPN technique)	1200.00
7	FaecalColiform(MFTtechnique)	1300.00
8	FaecalColiform(MPNtechnique)	1200.00
9	FaecalStreptococci(MFTtechnique)	1450.00
10	FaecalStreptococci(MPNtechnique)	1200.00
11	PlanktonSamplecollection	500.00
12	Plankton(Phytoplankton)count	1200.00
13	Plankton(Zooplankton)count	1200.00
14	StandardPlateCount	550.00
15	TotalColiform(MFTtechnique)	1300.00
16	TotalColiform(MPNtechnique)	1200.00
17	TotalPlate Count	500.00

18	Toxicological-Bio-assay(LC ₅₀)	6000.00
19	Toxicological-DimensionlesstoxicityTest	3500.00
Note:		
i. Sampling charges for water and waste water samples are separate as specified in clause A (IV), but, subject to minimum of 700/- irrespective of number of samples.		
ii. Transportationchargesareseparateonactualbasis.		
(VI)	AnalysischargesofSoil/Sludge/Sediment/Solidwastesamples	
1	Ammonia	850.00
2	Bicarbonates	500.00
3	Boron	900.00
4	Calcium	350.00
5	CalciumCarbonate	850.00
6	CationExchangeCapacity(CEC)	900.00
7	Chloride	350.00
8	Colour	250.00
9	ElectricalConductivity(EC)	250.00
10	ExchangeableSodiumPercentage(ESP)	1250.00
11	GypsumRequirement	850.00
12	HAcid	950.00
13	HeavyMetals	As mentioned in respectivegroupat Clause V
14	TraceMetalsusingED-XRF Aluminum, Antimony, Arsenic, Barium, Bromine, Cadmium, Calcium, Cesium,Chlorine,Chromium,Cobalt,Copper,Gallium,Germanium,Gold, Iodine, Iron, Lanthanum, Lead, Magnesium, Manganese, Molybdenum, Nickel,Palladium,Phosphorous,Potassium,Rubidium,Rutherfordium, Selenium,Silicon,Silver,Sodium,Strontium, Sulphur,Tellurium, Tin, Titanium, Tungsten, Vanadium, Ytterbium and Zinc, per sample.	9500.00
15	Magnesium	850.00
16	Mechanicalsoilanalysis(soiltexture)	350.00
17	Nitrate	850.00
18	Nitrite	850.00
19	Nitrogenavailable	950.00
20	OrganicCarbon/Matter(chemicalmethod)	950.00
21	PolycyclicAromaticHydrocarbons(PAHs)	Asmentioned in respective group at ClauseV
22	PolychlorinatedBiphenyls(PCBs)	As mentioned in respectivegroupat ClauseV
23	Pesticides	Asmentioned in respectivegroup at ClauseV
24	pH	240.00
25	Phosphorous(available)	980.00
26	Phosphate(ortho)	720.00
27	Phosphate(total)	980.00
28	Potash(Available)	500.00
29	Potassium	750.00
30	SodiumAbsorptionRatio(SAR)inSoilextract	1650.00
31	Sodium	750.00
32	SoilMoisture	250.00
33	Sulphate	450.00
34	Sulphur	800.00
35	TotalKjehldhalNitrogen(TKN)	950.00
36	TOC	1350.00
37	Totalwatersolublesalts	500.00
38	WaterHoldingcapacity	250.00
39	SampleprocessingandanalysisforDioxin-Furan(17congenersofPCDDs-PCDFs) (Isotope Dilution method using GC-HRMS)	75000.00

(VII) Analysis charges for Hazardous Wastes samples		
S.No.	Parameters	Charges in Rs.
1	Preparation of Leachate (TCLP extract/Water Extract)	2400.00
2	Determination of various parameters in Leachate	As mentioned in respective group at Clause V
3	Flashpoint/Ignitibility	1100.00
4	Reactivity	1100.00
5	Corrosivity	1100.00
6	Measurement of Toxicity	
	(i) LC ₅₀	6000.00
	(ii) Dimensionless Toxicity	3500.00
7	Total Organic Carbon	1250.00
8	Absorbable Organic Halogen (AOX)	5000.00
(VIII) AQC Participation Fees: to be charged by CPCB from respective SPCBs/PCCs or Recognized Laboratory for Analytical Quality Control exercise (AQC) samples.		
1	Laboratories of Govt./Semi Govt./Public Sector Undertaken/ Autonomous bodies.	20000.00
2	Private Sector Laboratories.	30000.00

G. ANANTHA RAMU
SPECIAL CHIEF SECRETARY TO GOVERNMENT

LABORATORY ANALYTICAL FACILITIES					
Name of the Board / Committee: ANDHRA PRADESH POLLUTION CONTROL BOARD					
PART I: Facility available for monitoring of environmental parameters:					
S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. Sample Matrix / Group of Water and Wastewater					
(a) Physical Tests					
1	Temperature	Yes			
2	Colour	Yes			
3	pH	Yes			
4	Turbidity	Yes			
5	Conductivity	Yes			
6	Total Solids	Yes			
7	Total Dissolved Solids (TDS)	Yes			
8	Total Suspended Solids (TSS)	Yes			
(b) Inorganic Tests					
(i) General & Non-metallic					
1	Alkalinity	Yes			
2	Chloride	Yes			
3	Cyanide	Yes			
4	Dissolved oxygen	Yes			
5	Nitrite nitrogen	Yes			
6	Nitrate nitrogen	Yes			
7	Ammonical nitrogen	Yes			
8	Fluoride	Yes			

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9	Hardness (Total)	Yes			
10	Calcium	Yes			
11	Magnesium	Yes			
12	Phosphate	Yes			
13	Sulphate	Yes			
14	Sulphide	Yes			
15	Total Residual chlorine (TRC)	Yes			
(ii) Trace Metals Tests					
1	Aluminium (Al)	Yes			
2	Arsenic (As) Total	Yes			
3	Barium	Yes			
4	Boron	Yes			
5	Chromium (Cr) Hexavalent	Yes			
6	Chromium (Cr) Total	Yes			
7	Cadmium (Cd)	Yes			
8	Cobalt (Co)	Yes			
9	Copper (Cu)	Yes			
10	Iron (Fe)	Yes			
11	Lead (Pb)	Yes			
12	Manganese (Mn)	Yes			
13	Mercury (Hg)	Yes			
14	Nickel (Ni)	Yes			
15	Potassium (K)	Yes			
16	Sodium (Na)	Yes			
17	Vanadium (V)	Yes			
18	Zinc (Zn)	Yes			
19	Selenium (Se)	Yes			
(c) Organics (General) and Trace Organics Tests					
1	Biological Oxygen Demand (BOD)	Yes			

2	Chemical oxygen demand (COD)	Yes			
3	Oil & Grease	Yes			
4	Phenolic Compounds as C ₆ H ₅ OH	Yes			
5	Benzopyrene	Yes			
6	Pesticides				
6.a	Organochlorine Pesticides (OCPs) Tests				
i	Aldrin	Yes			
ii	Alpha Endosulphan	Yes			
iii	p,p'-DDT	Yes			
iv	Alpha-HCH	Yes			
v	Beta HCH	Yes			
vi	Beta Endosulphan	Yes			
vii	Gama-HCH	Yes			
viii	o,p'-DDT	Yes			
ix	p,p'-DDE	Yes			
6.b	Organophosphorus Pesticides (OPPs) Tests				
i	Malathion	Yes			
ii	Methyl parathion	Yes			
iii	Chlorpyrifos	Yes			
iv	Dimethoate	Yes			
v	Dieldrin	Yes			
vi	Ethion	Yes			
(d) Microbiological Tests					
1	Total Coliform	Yes			
2	Faecal Coliform	Yes			
3	E. Coli	Yes			
4	Faecal Streptococci	Yes			
(e) Toxicological Tests					
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	No			Proposed for establishment at Zonal Laboratory, Visakhapatnam
B. Sample Matrix / Group of Solid / Solid Waste					

(a) Soil / Sediment / Compost Tests					
1	Cation Exchange Capacity (CEC)	Yes			
2	Electrical Conductivity (EC)	Yes			
3	Organic carbon (Chemical Method)	Yes			
4	pH	Yes			
5	Soil moisture	Yes			
6	Total nitrogen	Yes			
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	Yes			
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests					
1	Corrosivity	Yes			
2	Ignitability (Flash Point)	Yes			
3	Loss on Drying at 1050C (% Moisture Content)	Yes			
4	Loss on Drying at 5500C (% Organic Content)	Yes			
5	pH	Yes			
6	Organic carbon/matter (Chemical Method)	Yes			
7	Calorific Value	No		Outsourced	Local NABL lab
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)	Yes			
C. Sample Matrix / Group of Analytes: Air					
(a) Ambient Air					
1	Nitrogen dioxide as NO2	Yes			
2	Sulphur dioxide (SO2)	Yes			
3	Particulate matter (PM10)	Yes			
4	Particulate matter (PM2.5)	Yes			
5	Carbon Monoxide	Yes			
6	Ozone	Yes			
7	Benzene	Yes			
8	Ammonia	Yes			

9	Metals in Particulate Matter, Pb	Yes			
10	Metals in Particulate Matter, As	Yes			
11	Metals in Particulate Matter, Ni	Yes			
12	Particulate Benzo-a-Pyrene (BaP)	Yes			
(b) Stack Gas / Stationary Source Emission					
1	Particulate Matter	Yes			
2	Sulphur Dioxide	Yes			
3	Carbon Dioxide	Yes			
4	Carbon Monoxide (NDIR based Method)	Yes			
5	Temperature	Yes			
6	Moisture	Yes			
7	Oxygen	Yes			
8	Oxides of Nitrogen	Yes			
9	Halides (HCL/HF)	Yes			
(c) Noise Level					
1	Ambient Noise level measurement (20 to 140 dB)	Yes			
2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	Yes			
(d) Meteorological Monitoring					
1	Ambient Temperature	Yes			
2	Wind direction	Yes			
3	Wind speed	Yes			
4	Relative Humidity	Yes			
5	Mixing Height	Yes			
Specific remarks, if any:					

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)					
S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes					
a) Mandatory Requirements					
1	Portable / Pen type pH meter / pH strip	Yes			
2	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes			
3	Electrical Conductivity meter pen type	Yes			
4	Flow meter / Physical flow measuring	No	6 Months		To be procured
5	GPS / Mobile with GPS app	Yes			
6	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes			
7	Thermometer	Yes			
8	Stainless steel bucket with nylon rope and mug	Yes			
9	Ground water level measuring device	No	6 Months		To be procured
10	Scoop / shovel	Yes			
11	Auger / core sampler	Yes			
b) Optional Requirements					
1	Bottom Sampler / Depth sampler	No		Outsourced	NIO Lab
2	Chloroscope for residual chlorine	Yes			
3	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)	No		Outsourced	NIO Lab
4	Ekman Dredge	No		Outsourced	NIO Lab
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring					
a) Mandatory Requirements					
1	Fine dust samplers PM2.5 (*4 Nos)	Yes			

2	Respirable Dust Sampler PM 10 (* 4 Nos)	Yes			
3	High Volume Sampler (SPM) (4 Nos)	Yes			
4	Handy Sampler with set of glass impingers (*2 Nos)	Yes			
5	Low Volume Sampler (LVS)	Yes			
6	Tedler bags different sizes	Yes			
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes			
8	Nitrogen Cylinder portable	No			To be procured
9	Activated Charcoal tubes/ Tenex	Yes			
10	Barometer (Digital)	Yes			
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	Yes			
12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly	Yes			
13	Monoblock type, rotary design vacuum pump	Yes			
14	Orsat Apparatus	Yes			
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	Yes			
16	Stainless steel heated Sampling Probes with thimble holders short and long	Yes			
17	Flue Gas analyzer	Yes			
18	Thermometer/ Thermocouple	Yes			
19	Calibrator for Noise Meters	Yes			
20	Digital Sound level (Noise) Metres	Yes			
21	Portable TOC Analyzer for emission monitoring.	No	12 Months		To be Procured

22	Polyurethane Foam PUF Sampler	No	12 Months		To be Procured
b) Optional Requirements					
1	Anemometer	Yes			
2	Weather Monitoring system	Yes			
3	Wind speed/wind direction monitor	Yes			
4	Continuous Ambient Air Monitoring System, Fixed	Yes			
5	Continuous PM10 Analyzer	Yes			
6	Continuous Ambient Air Monitoring System, Mobile	Yes			
7	Continuous PM2.5 analyzer	Yes			
8	Ambient Nitrogen Oxides (NO-NO2-NOx Analyzer	Yes			
9	Ambient Ozone Analyzer	Yes			
10	Ambient BTEX Analyzer	Yes			
11	Multipoint Gas Calibration system	Yes			
12	Ambient Sulphur Dioxide analyzer	Yes			
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	Yes			
14	Total Hydrocarbon analyzer	Yes			
15	Ambient Ammonia analyzer	Yes			
16	Zero Gas Generator	Yes			
17	Synthetic Air Cylinder	Yes			
18	Calibration Gas Cylinders, SO2, NO, CO, NH3B, benzene and Toluene One each with stainless steel Regulators	Yes			
19	Continuous emission monitoring equipment	No			
20	19 inch Rack mounting system for air analyzers	No			
21	Dry Gas Meter	Yes			
22	Diesel Exhaust analyzer	No			
23	Exhaust CO/HC analyzer with Sampling Probe	No			

24	Automated Noise Monitoring System	Yes			
25	Integrating Sound level meter	Yes			
26	Continuous PM10& PM2.5 Monitoring Analyzer TEOM system	Yes			
27	Top loading orifice kit for calibration of HVS	Yes			
28	Permeation tubes (SO2, NO-NO2-NOx, NH3, BTX)	Yes			
C. List of Equipment required for processing of Environmental Samples:					
a) Mandatory Requirements					
1	Accelerated Solvent Extraction (ASE) System	Yes			
2	Ammonia distillation assembly/TKN Analyzer	Yes			
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes			
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	No			Proposed for establishment at Zonal Laboratory, Visakhapatnam
5	Autoclave (*2 Nos)	Yes			
6	Bacteriological Incubators Stainless steel (*2 Nos)	Yes			
7	Bio safety cabinets	Yes			
8	BOD Incubators (2 nos.)	Yes			
9	Centrifuge	No	6 Months		To be procured
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	Yes			
11	Cyanide Distillation Assembly (3)	No			Facility available for analysis in Ion Chromatograph
12	Deep Freezer- Capacity 500 litre	Yes			
13	Laboratory Ball Mill Grinder	Yes			
14	Laboratory Grinder	No	6 Months		To be procured
15	Laminar Flow bench for Microbiological analysis	Yes			
16	Magnetic Sturrer with heating system (*2 Nos)	Yes			

17	Mechanical Shaker	Yes			
18	Membrane Filtration assembly with vacuum pump (2 nos.)	Yes			
19	Microbial culture refrigerator	No	6 Months		To be procured
20	Microwave Digester with 16 vessels/ Hot Plate	Yes			
21	Muffle Furnace (*1 Nos), Range 1200 C	Yes			
22	Phenol distillation assembly (3)	Yes			
23	Plate counter, Manual/Automatic	Yes			
24	Digestion Chambers/ Fume hood	Yes			
25	Digital Thermometer & Humidity meter- All lab area	Yes			
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml	Yes			
27	Filtration Assembly with vacuum pump	Yes			
28	Fluoride Distillation Assembly (3)	No			Analysed on Ion Chromatograph
29	Arsenic / Fluoride Glass Distillation assemblies	No			Analysed on ICP-MS
30	Glass Double Distillation Assembly /Water Purification System	Yes			
31	Heating mantles (2 nos.)	Yes			
32	Hot plates (small, Medium and Large) (*2 nos)	Yes			
33	Thermo Hygrometer	Yes			
34	Imhoff Cone	Yes			
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)	Yes			
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.	Yes			
37	Rotary Evaporator (Buchi type) with water recirculating chiller	Yes			

38	Separating funnel shaker	No	6 Months		To be procured
39	Soxhlet Apparatus	Yes			
40	Solid Phase Extraction (SPE) /SPME Extraction system	Yes			
41	Thermometer (Alcohol)	Yes			
42	Dry & wet bulb Thermometer	Yes			
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)	Yes			
44	Ultra sonic water bath- Capacity 3 litre	Yes			
45	Water Bath with temperature control (*2 Nos)	Yes			
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	No			Not required as Zonal Laboratory, Visakhapatnam is having Direct Mercury Analyser
D. Analytical Instruments at Environmental Laboratories					
a) Mandatory Requirements					
1	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)	Yes			
2	Binocular Stereo Zoom Microscope	Yes			
3	Bomb Calorimeter	Yes	12 months		To be procured
4	BTX Analyzer with BTX calibrator	No	6 Months		Analysed in Gas Chromatograph
5	Colony counter	Yes	6 Months		To be procured
6	Conductivity meter- 2 nos	Yes			
7	Environment conditioning chamber	Yes	6 Months		To be procured
8	Digital Burettes- 50 ml*2, 100 ml*2	No	6 Months		To be procured
9	Dissolved Oxygen Meter (Bench model)	Yes			
10	Flame Photometer	Yes			
11	Flash Point Apparatus	Yes			
12	Gas Chromatograph Mass Spectrometer	Yes			

13	High Performance Liquid Chromatograph (HPLC)	Yes			
14	Inductively Coupled Plasma (ICP) Spectrometer-OES	No			Zonal Laboratory, Visakhapatnam is having ICP-MS
15	Ion Chromatograph Anion & Cations	Yes			
16	Methane and Non Methane (NMHC) Analyzer	Yes			
17	Microscope – 100x	Yes			
18	Microscope Binocular Research	No	6 Months		To be procured
19	CO (NDIR based) Analyzer	Yes			
20	Nephelometer (Turbidity Meter)	Yes			
21	pH-Meter with combined electrode (3 point)- 2 nos.	Yes			
22	Specific ion Analyzer with ion selective electrodes	Yes			
23	Spectrophotometer Visible (Portable)	Yes			
24	TKN Analyzer semi-automatic with aluminum block digester	Yes			
25	UV-Vis Spectrophotometer	Yes			
26	Moisture Content Analyzer	No	6 Months		To be procured. Presently analysed by conventional method.
b) Optional Requirements					
1	Automatic Titration Assembly	No			
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	Yes			
3	EDXRF Analyzer/WDXRF Analyzer	Yes			
4	Fourier-transform infrared Spectrometer (FTIR)	No			
5	Flocculator (Jar testing apparatus)	No			
6	Toxic Gas Analyzer	No			
7	Organic Halogen (AOX/TOX) Analyzer	Yes			
8	TOC Analyzer	Yes			

9	High Resolution Mass Spectrometer (HRGC-HRMS)	Yes			
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer	Yes			
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	No			
Specific remarks, if any:					

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PART III: DETAILS OF LABORATORIES ESTABLISHED UNDER THE WATER (P & CP) ACT, 1974

Laboratory established by the Board, as per Section 17 (2) of Water Act - Nos.				Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than those set up by Board) - Nos								NABL Accreditation				EPA Recognition			
No. of Laboratories established / recognised	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette	remaining Laboratories Planned for Notification (out of those laboratories given in column No.(1)).	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)			
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.		Govt.	Pvt.		Govt.	Pvt.		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18		
5	5	0		-	-	-	-	-	-	-	-	3	-	-	-	-	-		

Note: The list of the laboratory may be attached separately (Board, State Govt. and Private)

Specific remarks, if any

PART IV: DETAILS OF LABORATORIES ESTABLISHED UNDER THE AIR (P & CP) ACT, 1981

Laboratory established by the Board, as per Section 17 (2) of Air Act - Nos.				Laboratories / Institutes specified by State Govt., as State Air Laboratory as per Section 28 (1) of Air Act (other than those set up by Board) - Nos								NABL Accreditation				EPA Recognition			
No. of Laboratories established / recognised	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette	No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No.(1)).	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 28(1)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 28(1)			
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.		Govt.	Pvt.		Govt.	Pvt.		
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14	-15	-16	-17	-18		
5	5	0		-	-	-	-	-	-	-	-	3	-	-	-	-	-		

Note: The list of the laboratory may be attached separately (Board, State Govt. and Private)

Specific remarks, if any

PART V: DETAILS OF LABORATORIES PARTICIPATED ON ANALYTICAL QUALITY CONTROL AND QUALITY ASSURANCE CONDUCTED BY CUCB IN RESPECT OF WATER QUALITY PARAMETERS

S. No.	Name of the Laboratory with address	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise
1	Zonal Laboratory - Visakhapatnam	9	2		2	9	2		2	88.8	100		100
2	Zonal Laboratory - Vijayawada		11				11				100		
3	Zonal Laboratory - Kurnool		2		2		2		2		100		Result awaited
4													
5													
6													

Note: 33rd Exercise (Metals) held in 2020-2021,
34th Exercise (General and Physico-Chemical parameters) held in 2021-2022
35th Exercise (Pesticides) held in 2023

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36th Exercise (General and Physico-Chemical parameters) held in 2023-2024						
Provide details of each Laboratories (Central, Regional/Zonal, District) in separate Row						
Specific remarks, if any.						
PART VI: DETAILS OF LABORATORIES PARTICIPATED ON PROFICIENCY TESTING (PT) PERFORMANCE (Information to be given for last 3 years)						
S. No.	Name of Laboratory with address	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
1	Zonal Laboratory - Visakhapa	2022	-	-	-	-
		2023	Green Economy Initiative Private Limited, Mohali, Punjab	39	39	39
		2024	-	-	-	-
2	Zonal Laboratory - Vijayawad	2022	-	-	11	11
		2023	Green Economy Initiative Private Limited, Mohali, Punjab	62	23	22
		2024*	-	29	21	21
3	Zonal Laboratory - Kurnool	2022	-	-	-	-
		2023	Green Economy Initiative Private Limited, Mohali, Punjab	60	11	10
		2024**	-	2	2	result awaited
Specific remarks, if any.						
Note: 1. * The Zonal Laboratory , Vijayawada has participated in PT for 29 parameters, with satisfactory results for 21 parameters and results are awaited for the remaining 8 parameters for the year 2024. 2. **The Zonal Laboratory , Kurnool has participated in PT for 2 parameters, in the year 2024 and the results are awaited.						